

RAJIV GANDHI NATIONAL UNIVERSITY OF LAW, PUNJAB





MAHARASHTRA NATIONAL LAW UNIVERSITY, NAGPUR

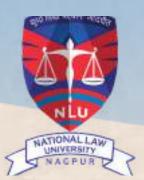
ONE WEEK WORKSHOP ON RESEARCH METHODOLOGY

JANUARY 17-21, 2024

ONLINE MODE

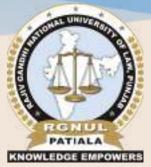


Introduction

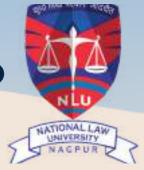


Higher Education Institutions are facing a challenge creating and maintaining quality of research especially in social sciences including Legal discipline. This may be due to variety of factors including lack of recognition of the purpose of applied research technique, lack of the fundamental knowledge necessary to link theoretical and applied research methodologies, lack of practical training and exposure etc. Consequently, promotion of high-quality doctrinal and empirical research in social sciences and law is a big challenge in India. Therefore, there is an urgent need to develop sound methodological base of research and acquaint scholars and academicians with techniques so that they can carry out quality empirical and doctrinal research in legal education. In this backdrop, there is need to train, reorient and reactivate the academicians research scholars in the social science and law on research methodology.

The goal of the one week Workshop is to equip research scholars with the sound knowledge regarding the fundamentals of applied research methodology. The course would focus on applying research methods for carrying out any kind of social science research. Additionally, this Workshop would encourage social science researchers to conduct inter-disciplinary research.



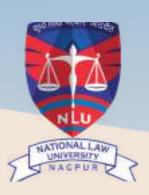
About RGNUL, Punjab



The State Legislature of Punjab by passing the Rajiv Gandhi National University of Law, Punjab Act 2006 (Punjab Act No. 12 of 2006) established the Rajiv Gandhi National University of Law (RGNUL), Punjab. The Act incorporated a University of Law of national stature in Punjab, to fulfill the need for a Centre of Excellence in legal education in the modern era of globalization and liberalization. The University acquired approval of the Bar Council of India (BCI) in July 2006. The University also got registered with the University Grants Commission (UGC), New Delhi under Section 2(f) of the University Grants Commission Act, 1956 and has been declared fit to obtain grant from the (UGC) under Section 12-B of the UGC Act, 1956. National Assessment and Accreditation Council (NAAC) accredited the University with 'A' Grade in 2015. RGNUL, Punjab was granted autonomy under UGC Regulations, Clause 5 Dimensions of Autonomy for Category-II Universities in April 2018. The Ministry of Human Resource Development, Government of India, ranked RGNUL the first amongst the cleanest Higher Educational Institutions, Swachh Campus (2019) in the category of Government Residential Universities.

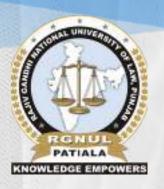


About NLU, Nagpur

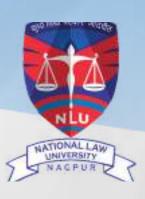


NLU, Nagpur is established by Maharashtra Government by way of enactment known as the Maharashtra National Law University Act (Maharashtra Act No. VI of 2014) and the University takes pride to be the Nineteenth National Law University in the country. The University is making rapid progress towards its dream of achieving excellence in the field of legal education with its dedicated faculty members, staff and students under the able guidance and supervision of its founding members, visionaries, well-wishers and members of different statutory bodies of the University.

Maharashtra National Law University, Nagpur, has been a pioneer in advancing socio-legal causes through teaching and research since its founding in 2016. The goal of the Centre for Gender Justice Studies, since its inception in 2016, has been to address the changing dynamics of the gender landscape and advocate for their inclusion and rights. The Centre has made immense efforts to accomplish these objectives, as witnessed by the numerous past events such as seminars, conferences, and the quarterly issue of its newsletter. With a firm and dedicated commitment to give novel and productive contributions to the subject area, the Centre attempts to undertake interdisciplinary studies involving legal academia and other stakeholders and give the best possible to the global pool of knowledge on this subject.



About the Workshop



The one week workshop envisages providing the participants with a comprehensive understanding of Research Methodology and its application. It aims to familiarize participants with cutting-edge research techniques and research-based instruction. Intricate details of research and innovative pedagogies shall be discussed. The FDP is an endeavor to investigate various research methodologies and their dimensions. The modules will aim to improve the participants' capacity for independent research in a planned manner, find relevant and noteworthy methods of literature review, create surveys, gather and analyse data, run simulations, and help them write research articles for high-caliber publications.

Objectives

The programme is planned with a view to enable the learners to

- Understand and apply the fundamentals of research methodology;
- Understand the use of research methods in legal research and education;
- Discuss and analyse the teaching-learning methodology of research and softwares for the purpose of statistical analysis of data;
- Identify priority areas for submitting research proposals to various funding bodies, and;
- Understand the importance of Multi-Disciplinary Research.





Tentative List of Topics

- Introduction to Research Methodology
- Research Design
- Literature Review Methodologies
- Formulation of Hypothesis
- Research Data Collection: Tools and Techniques
- Statistical Data Analysis Tools
- How to Write a Project Report
- Publications Ethics in Research
- Research Proposal Funding and Opportunity
- Research Paper Writing and Research Publication
- Qualitative and Doctrinal Legal Research

Fee

Academicians: Rs. 1500/- GST extra

Research Scholars & Students: Rs. 1000/- GST extra

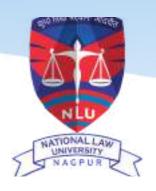
Last Date to Register

December 31, 2023

Certificate of the Programme

The participants will have to attend a minimum of 90% sessions. A test may be conducted based on MCQ's at the end of the Programme.





PATRONS

Prof. (Dr.) Vijender Kumar

VICE CHANCELLOR,
NATIONAL LAW UNIVERSITY, NAGPUR

Prof. (Dr.) Anand Pawar

VICE CHANCELLOR (OFFG.) & REGISTRAR,
RAJIV GANDHI NATIONAL UNIVERSITY OF LAW, PUNJAB

COORDINATORS

Dr. Manoj Kumar Sharma, Associate Professor Law, RGNUL Dr. Shilpa Jain, Associate Professor Law, NLU, Nagpur Dr. Ankit Srivastava, Assistant Professor Law, RGNUL

IMPORTANT DATES

Date of the Workshop: January 17-21, 2024

Last Date to Register: December 31, 2023

Registration form payment link:

https://lsacademia.in/lsa_rgnul/eventPortal/loginFrom.jsp

CONTACT US

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